

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**6. IA 833/2023- New Application Hearing Company  
Appeal/8/2022, IA 2548/2022, IA 2847/2022 IN  
C.P. (IB)/1374(MB)2017**

**CORAM:**

**SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - IA 833/2023 Vineet K Chaudhary  
V/s Na**

**Company Appeal/8/2022 Mr. T.R. Sadananda Bhat  
Vs.**

**Shri C.S. Vineet K Chaudhary  
IA 2548/2022 Vineet K Choudhary Vs. Shree Cement Ltd  
IA 2847/2022 Mr. T.R. Sadananda Bhat**

**V/s  
Mr. C. S. Vineet K Chaudhary  
IN THE MATTER OF  
Kohinoor Crane Service  
V/s**

**Petron Engineering Construction Ltd**

**APPEARANCES: -**

**FOR THE APPLICANT** : Adv. Sandeep Bajaj for Liquidator  
CA 8/2022 and IA 2847/2022 - Adv. Kunal  
Kanungo a/w Adv. Tanushree Sogani and  
Adv. Atishay Jain

**FOR THE RESPONDENT** : Absent.

**Section: 60(5), Sec.42 U/s 9 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**IA 833/2023** – This Application is filed under section 60(5) of the  
Insolvency and Bankruptcy Code, 2016 read with Rule 11 of the

**..2..**

National Company Law Tribunal Rules, 2016 by the Liquidator Vineet K. Chaudhary to place on record the Twelfth (12<sup>th</sup>) Progress Report for the quarter ended October, 2022 to December 2022. The same is taken on record. No order is called for. **IA 833/2023 is allowed and disposed of.**

**Company Appeal/8/2022 & IA-2847/2022** - The Counsel for the Respondent is directed to file Reply in both IAs. Let the Replies be filed within a period of Two Weeks. The Counsel for the Respondent is directed to serve the copy of the Replies upon the Counsel for the Applicant. List the other IAs for further hearing on **11.04.2023**.

**IA-2548/2023** – List this IA for hearing on **29.03.2023**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**

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